OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

ORDER

On attaining the age of superannuation **Sh. Mahender Oraon, Peon/Orderly, E.C. 90388/14435654, S/o Sh. Raju Oraon,** presently posted in the court of Sh. Rahul Jain, Ld. JMFC-01, South-East District, Saket Courts, New Delhi, shall retire from Government Service with effect from **30.06.2026 (A/N).**

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs),
Delhi

37483-516

No._____/PF/Admn.III/2026 Dated, Delhi the 08 JUN 2026

Copy forwarded for information and necessary action to:-

1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The Personal Office of the Ld. Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
3. The Assitant Accounts Officer/DDO, Accounts Branch,South-East District, Saket Courts, New Delhi Delhi with the request to inform the Housing Deparument in case the official is in possession of government accommodation.
4. The PAO, South-East District, Saket Courts, New Delhi (through concerned Accounts Branch).
5. The Admn. Officer (J), Vigilance & Litigation Branch, South-East/Central/West/South/New Delhi/East/RADC Districts, Delhi/New Delhi.
6. The Branch In-charge, Admn. I (Estt. Seat), Tis Hazari Courts, Delhi.
7. Dealing Assistant- Appointment Seat, Seniority & Promotion and P&T, Admn.III, THC, Delhi.
8. The Dealing Official, Leave seat, South-East /RADC/Central, Delhi/New Delhi.
9. The Dealing Official, Pension Cell, Pay Bill Clerk & Service Book Seat, South-East district, Saket Courts, New Delhi.
10. Dealing Official Layer Seat/Web-Site Committee, Tis Hazari Courts, Delhi.
11. The Branch In-charge, Recruitment Cell/ ACR Cell, Central District, THC, Delhi.
12. **Sh. Mahender Oraon, Peon/Orderly, E.C. 90388/14435654, S/o Sh. Raju Oraon,** presently posted in the court of Sh. Rahul Jain, Ld. JMFC-01, South-East District, Saket Courts, New Delhi

8/6/26

Administrative Officer (J)
Administration Branch-III
O/o Principal District & Sessions Judge (HQs)
Delhi.